arrested followed by the arrest of six other and has also taken measures to prevent re-occurence of such incidences,

(e) Internal distribution of imported edible oils under Public Distribution System is the responsibility of the State Governments. The laws to check mal-practices in trade as also blackmarketing and adulteration etc. in respect of edible oils are also enforced by the State Governments. It is for the State Government to conduct an independent enquiry

3111. (Transferred to the 31st August, 1988).

Undue favour shown by NDMC to a private party to construct new building on Prithviraj Road, New Delhi.

3112. SHRI PARVATHANENI UP-ENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether NDMC had shown undue favour to a private party in constructing a new building on Prithviraj Road, New Delhi in contravention of the advice of the Urban Development Ministry; and

(b) if so, what action has been taken against the officials concerned for violation of rules?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI DALBIR SINGH): (a) and (b) The matter is under investigation by the CBI.

Financial Assistance to Muslim Students

3113. SHRI KAPIL VERMA: SHRIMATI VEENA VERMA:

Will the Minister of WELFARE be pleased to state:

(a) the amount of allocation made to Delhi Wakf Board to aid needy Muslim students last year; and the amount actually distributed; the number of students who applied for it; (b) the method adopted by the Board to publicise the scheme amongst the students; and

(c) the amount of assistance provided to students seeeking education in secondary schools and professional courses?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) to (c) No amount was allocated by Govt. to the Delhi Wakf Board to aid needy Muslim students. However, according to the information furnished by the Delhi Administration, the Delhi Wakf Boa'rd announced a scheme for grant of scholarships from its own funds to needy Muslim Students for seeking education in secondary schools and professional courses. This scheme was publicised by the Board through local newspapers. Īn all 82 students had applied to the Board for the scholarships and all of them were granted schoarshilps involving a total amount of Rr. 11,821 -

Delivery of equipments for Visakhapatnam Steel Plant from U.S.S.R.

3114. SHRI KAPIL VERMA: SHRIMATI VEENA VERMA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have requested the USSR to expedite delivery of equipment required for timely commissioning of the Visakhapatnam Steel Plant; if so, the Soviet response thereto; and

(b) what was outcome of Steel Minister Shri M. L. Fotedar's visit to USSR in July, 1988?

THE MINISTER OFSTATE TM THE DEPARTMENT OF STEEL IN OF STEEL AND THE MINISTRY MINES (SHRI YOGENDRA MAK-During the WANA); (a) and (b) visit of a High Level Indian Delegation to USSR in July, 1988 led by the Minister of Steel & Mines, the need timely supply of equpiment for meeting the commission/schedule of Visakhapatnam Steel Project was discussed with the Soviet authorities. It was